

Janata Policies

447. **Shri Pangarkar:** Will the Minister of Finance be pleased to state:

(a) the number and value of Janata policies of the Life Insurance Corporation of India that have been issued during 1958-59 so far; and

(b) the steps that are being taken to step up their number?

The Minister of Finance (Shri Morarji Desai): (a) The total number and value of Janata Policies sold by the Life Insurance Corporation of India during the period from 1st January, 1958 to the 14th July, 1958 were 9,340 and Rs. 60,38,732 respectively.

(b) The Corporation has under active consideration the question of extension of the Janata Policy Scheme on a country-wide basis. An evaluation of the experience gained so far and the data relating to the working of the project in the various centres in the different Zones till the end of May 1958 is already being made by the Zonal Managers.

Smuggling

448. **Shri Pangarkar:** Will the Minister of Finance be pleased to state:

(a) the value of smuggled goods seized by the Customs authorities on Indo-Pakistan border during 1957-58 still lying in godowns; and

(b) the value of goods disposed of?

The Minister of Finance (Shri Morarji Desai): (a) Rs. 41,71,350.

(b) Rs. 28,35,817.

Export Duties

449. **Shri Damani:** Will the Minister of Finance be pleased to state:

(a) how far the recent reduction or abolition of export duties will affect the revenues of Government; and

(b) what schemes or methods are contemplated to bridge the gap in revenues?

The Minister of Finance (Shri Morarji Desai): (a) The reference is presumably to the abolition of export duties effected in July, on certain oil-seeds e.g. groundnut, and vegetable oils e.g. castor oil. On recent export trends in these commodities, the financial effect of the abolition of the duties is estimated to be of the order of about Rs. 50 lakhs per annum. This figure could, however, only be a notional one, at any rate in part, as but for the abolition of duties exports would be substantially less.

(b) In the context of the total Customs revenue the loss is not significant. However, Government will take such steps as may be necessary at the appropriate time to bridge this and other gaps.

Scheduled Castes and Scheduled Tribes

450. **Shri Siddiah:** Will the Minister of Home Affairs be pleased to refer to the reply given to the Unstarred Question No. 2879 on the 28th April, 1958 and state:

(a) the target achieved in each State and Union Territory under each of the Centrally Sponsored Schemes for ameliorating the conditions of Scheduled Castes and Other Backward Classes and the amount spent from the commencement of the Second Five Year Plan upto 31st March, 1958; and

(b) the names of the training centres set up in each State and Union Territory to train candidates belonging to Scheduled Castes and Scheduled Tribes in various crafts and the number of persons trained so far?

The Deputy Minister of Home Affairs (Shrimati Violet Alva): (a) and (b). A statement showing the targets achieved under each of the Centrally sponsored schemes for Scheduled Castes for the year 1956-57 is laid on the Table of the House. [See Appendix II, annexure No. 7.] Progress reports for 1957-58 have not been received from a number of